

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-128/2023/10079/A

From :- Smti Jayshree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Poli Katak,
Member,
Motor Accidents Claims Tribunal,
Dhubri.

Dated Guwahati the ^{sd} 3 October, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/ESSTT/DHU/02/2021-24/2559, dtd. 30.09.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 14.10.2024, 15.10.2024, 18.10.2024, 19.10.2024, 21.10.2024 and 22.10.2024, along with station leave permission from the morning of 10.10.2024 till the evening of 22.10.2024.** The District & Sessions Judge, Dhubri, and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-128/2023/10080-10081/A, dated , 03-10-2024

Copy to:

1. The District & Sessions Judge, Dhubri.
2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

[Signature]